

C O N T E N T S

**Sixteenth Series, Vol. XXXI, Fourteenth Session, 2018/1940 (Saka)
No. 21, Thursday, March 22, 2018/Chaitra 1, 1940 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Thursday, March 22, 2018/Chaitra 1, 1940 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

HON. SPEAKER: Question Hour, Q.No. 381. Shri A. Anwhar Raajhaa.

... (*Interruptions*)

11 0 ½ hrs

(At this stage, Shri K. Parasuraman, Dr. Boora Narsaiah Goud and some other hon. Members came and stood on the floor near the Table.)

... (*Interruptions*)

HON. SPEAKER: Is Shri Anwhar Raajhaa present?

... (*Interruptions*)

11 01 hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Dr. Sunil Baliram Gaikwad.

... (*Interruptions*)

(Q. 381)

... (*Interruptions*)

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री, पोत परिवहन मंत्रालय में राज्य मंत्री तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री मनसुख एल.मांडविया) : अध्यक्ष महोदया, उत्तर सभा पटल पर रखा गया है। ... (*Interruptions*)

HON. SPEAKER: Nobody wants to listen! Nobody wants to run the House!

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11 03 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

... (Interruptions)

12 0 ½ hrs

(At this stage, Shri K. Parasuraman, Dr. Boora Narsaiah Goud and some other hon. Members came and stood on the floor near the Table.)

... (Interruptions)

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे कुछ स्थगन प्रस्ताव की सूचनाएँ प्राप्त हुई हैं। मामले महत्वपूर्ण हैं, लेकिन मैंने किसी भी स्थगन प्रस्ताव की सूचना को अनुमति प्रदान नहीं की है।

...(व्यवधान)

माननीय अध्यक्ष : श्री अनन्तकुमार जी ।

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार) : माननीय अध्यक्ष जी, मैं आपके माध्यम से एक बार फिर माननीय सांसदों से निवेदन करता हूँ कि वे अपने-अपने स्थान पर वापस जाएं और सदन चलने दें ...(व्यवधान) क्योंकि हर तरीके के विषय पर हम चर्चा कराने के लिए तैयार हैं ।...(व्यवधान) बैंकिंग अव्यवस्था के बारे में और पार्टी विषयों के बारे में भी हम चर्चा कराने के लिए तैयार हैं । ...(व्यवधान) अविश्वास प्रस्ताव बार-बार ला रहे हैं, हम उसके बारे में भी चर्चा करने के लिए तैयार हैं, लेकिन उसके लिए हाउस को ऑर्डर में लाना होगा । ...(व्यवधान) हर विषय के बारे में चर्चा करने के लिए, जवाब देने के लिए मोदी सरकार तैयार है । मैं इतना ही कहना चाहूँगा ।...(व्यवधान)

12 03 hrs

PAPERS LAID ON THE TABLE

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): Madam, I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Bio-Energy, Kapurthala, for the year 2016-2017, alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Bio-Energy, Kapurthala, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8963/16/18]

- (3) A copy of the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2017 (Hindi and English versions) published in Notification No. L-1/44/2010-CERC in Gazette of India dated 11th January, 2018 under Section 179 of the Electricity Act, 2003.

[Placed in Library, See No. LT 8964/16/18]

... (*Interruptions*)

खान मंत्रालय में राज्य मंत्री तथा कोयला मंत्रालय में राज्य मंत्री (श्री हरिभाई चौधरी): माननीय अध्यक्ष महोदया, मैं खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा(1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) नेशनल मिनरल एक्सप्लोरेशन ट्रस्ट (संशोधन) नियम, 2018 जो 7 मार्च, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 208(अ) में प्रकाशित हुए थे।
- (2) सा.का.नि. 40(अ) जो 18 जनवरी, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 4 की उप-धारा (1) के दूसरे परंतुक के प्रयोजनार्थ नेशनल थर्मल पावर कार्पोरेशन लिमिटेड को अधिसूचित किया गया है।

[Placed in Library, See No. LT 8965/16/18]

... (Interruptions)

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-
 - (एक) नेशनल जूट मैन्यूफैक्चर्स कार्पोरेशन, कोलकाता के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।
 - (दो) नेशनल जूट मैन्यूफैक्चर्स कार्पोरेशन, कोलकाता का वर्ष 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8966/16/18]

- (3) (एक) नेशनल जूट बोर्ड, कोलकाता के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल जूट बोर्ड, कोलकाता के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8967/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Highways Authority of India, New Delhi, for the year 2016-2017, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Highways Authority of India, New Delhi, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8968/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Mission for Clean Ganga, New Delhi, for the years 2011-2012 to 2013-2014, together with Audit Report thereon.
 - (ii) A copy of the Review (Hindi and English versions) on the Audited Accounts of the National Mission for Clean Ganga, New Delhi, for the years 2011-2012 to 2013-2014.
- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8969/16/18]

... (*Interruptions*)

12 04 hrs

STANDING COMMITTEE ON RAILWAYS

Statement

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam, I beg to lay on the Table the Statement (Hindi and English versions) on further Action Taken by Government on the recommendations contained in Chapter-I of the 14th Report (16th Lok Sabha) of the Committee on action taken by Government on the recommendations contained in their 10th Report on 'Pending Projects'.

... (*Interruptions*)

12 04 ½ hrs

COMMITTEE ON EMPOWERMENT OF WOMEN

Statements

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): Madam, I beg to present the following Final Action Taken Statements (Hindi and English versions):-

- (1) Statement showing final action taken by the Government on the recommendations contained in Chapter I and V of the 2nd Report (Sixteenth Lok Sabha) of the Committee on Empowerment of Women (2014-2015) on action taken by the Government on the recommendations contained in the 21st Report of the Committee (2012-2013) on the subject 'Working Conditions of Women in Police Force'.
- (2) Statement showing final action taken by the Government on the recommendations contained in Chapter I and V of the 5th Report (Sixteenth Lok Sabha) of the Committee on Empowerment of Women (2015-2016) on action taken by the Government on the recommendations contained in the 3rd Report of the Committee (2014-2015) on the subject 'Working Conditions of Women in Railways and Amenities for Women Passengers'.

... (*Interruptions*)

12 05 hrs

STATEMENT BY MINISTER

(i) Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Rural Development on Demands for Grants (2016-17), pertaining to the Department of Rural Development, Ministry of Rural Development*

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव): अध्यक्ष महोदया, मैं ग्रामीण विकास विभाग, ग्रामीण विकास मंत्रालय से संबंधित अनुदानों की मांगों (2016-2017) के बारे में ग्रामीण विकास संबंधी स्थायी समिति के 21 वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के बारे में वक्तव्य सभा पटल पर रखता हूँ।

* Laid on the Table and also placed in Library, See No. LT 8970/16/18.

12 06 hrs

ANNOUNCEMENT BY THE SPEAKER

Notices of Motion of No Confidence

HON. SPEAKER: Hon. Members, please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: I have received notices of Motion of No-Confidence in the Council of Ministers from Sarvashri Thota Narasimham and Y.V. Subba Reddy.

... (*Interruptions*)

HON. SPEAKER: I am dutybound to bring the notices before the House. Unless the House is in order I will not be in a position to count the 50 Members who have to stand in their assigned places. I have to count the heads. I am not able to ascertain as to whether the leave has been granted or not. I cannot ascertain this. Therefore, I request all of you to go back to your seats.

... (*Interruptions*)

HON. SPEAKER: I just want to count the heads. I just cannot see anything. Since the House is not in order, I will not be able to bring the notices before the House.

... (*Interruptions*)

माननीय अध्यक्ष : चन्दूमाजरा जी क्या बात है?

...(व्यवधान)

माननीय अध्यक्ष : प्लीज़, आई एम सॉरी ।

...(व्यवधान)

श्री प्रेम सिंह चन्दूमाजरा (आनंदपुर साहिब) : मैडम, कल शहीद भगत सिंह का शहीदी दिन है।
 ...(व्यवधान) कल छुट्टी डिकलेयर की जाए । ...(व्यवधान) जहाँ से बम फेंका गया था, वह सीट रिजर्व की जाए । ...(व्यवधान) जहाँ बम गिरा था, वह इयरमार्क किया जाए । ...(व्यवधान) सब लोगों को शहीद भगत सिंह के गाँव जाने दिया जाए ... (व्यवधान) वहाँ ट्रिब्यूट पे किया जाए । ... (व्यवधान) उन्होंने इंग्लिश रूलर्स के विरोध में अपनी जान दी, यह इस देश के लोग जानते हैं । ... (व्यवधान) शहीदों ने जान दी । ... (व्यवधान) ये लोग संसद में विघ्न डालते हैं । ... (व्यवधान) आप इनको एडवाइस कीजिए ... (व्यवधान) कल छुट्टी डिकलेयर की जाए । ... (व्यवधान)

माननीय अध्यक्ष : चन्दूमाजरा जी, कुछ सुनाई नहीं दे रहा है ।

...(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again on Friday, the 23rd March, 2018 at 11 a.m.

12 08 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 23, 2018/Chaitra 2, 1940 (Saka).
